

**Central Administrative Tribunal  
Principal Bench**

CP No. 346/2018 in  
OA No.3290/2017

This the 26<sup>th</sup> day of October, 2018

***Hon'ble Mr. Justice L. Narasimha Reddy, Chairman***  
***Hon'ble Mr. Pradeep Kumar, Member (A)***

Indian Railway Medical Services Association,  
Through its Vice President,  
Dr. Atul Gupta,  
S/o sh. T.S.Gupta,  
R/o 253/1B, Railway Officers, Flats,  
Panchkuian Road,  
New Delhi-110001.

... Applicants

(By Advocate: Sh. Thressiamma K.P. proxy for Sh. Sagar Saxena)

Versus

1. Mr. B.P.Sharma,  
Secretary,  
Ministry of Personnel, Public Grievances and Pensions,  
Department of Personnel and Training,  
North Block,  
New Delhi.
2. Mr. Ranjnesh Sahai,  
Secretary,  
Railway Board,  
Rail Bhawan, Rafi Marg,  
New Delhi-110001.

... Respondents

(By Advocate: Sh. Shailendra Tiwary for respondent No.1 and  
Sh. Krishna Kant Sharma for respondents No.2)

**ORDER (ORAL)**

**By Justice L.Narasimha Reddy, Chairman**

The applicants filed OA No.3290/2017 claiming the benefit of  
Non-Functional Upgradation (NFU) to the Medical Officers working

in the Indian Railways Medical Service (IRMS). The OA was disposed of on 28.09.2017 directing the respondents to grant NFU upto HAG level to the officers of IRMS. This contempt case is filed alleging that respondents have not complied with the directions issued by this Tribunal.

2. Respondents have since filed counter affidavit on 15.10.2018. A copy of the order dated 08.06.2018 is enclosed.

3. Heard Sh. Thressiamma K.P. proxy for Sh. Sagar Saxena, learned counsel for applicant, Sh. Sh. Shailendra Tiwary for respondent No.1 and Sh. Krishna Kant Sharma for respondents No.2.

4. Through the order dated 15.10.2018, the Railway Board has decided to grant the benefit of NFU Scheme as applicable to Organized Group 'A' services of Railways to IRMS Officers w.e.f. 01.01.2006. With this the order passed by this Tribunal in the OA stands complied with. CP is accordingly closed. There shall be no order as to costs.

(Pradeep Kumar)  
Member (A)

(Justice L.Narasimha Reddy)  
Chairman

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